

*By E-Mail/ Special Messenger*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/ 4133A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
✓ Dr. Pooja Sinha,  
Joint Registrar (Recruitment),  
Gauhati High Court,  
Guwahati

Dated Guwahati, the 9<sup>th</sup> May, 2023

Sub:- **Permission to avail LTC.**

Ref:- Letter dated 03.05.2023

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC the block period of 2022-2025 w.e.f. 09.07.2023 to 16.07.2023 to visit 'Valley of Flowers' at Ghangaria, Uttarakhand, along with your son, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/4133-4135 1A, dated 9.5.2023** <sup>AK</sup>  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court.

sd/-  
**REGISTRAR (VIGILANCE)**